

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-14/2020/204/R. Cell

Date: 11-06-2020

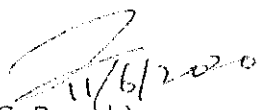
The Gauhati High Court has been pleased to call for **2(two) photocopied sets of 6 (Six) Judgements [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

Sl. No.	Name of the Officers
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri
3.	Smti Rini Bharali Counsellor, Family Court, No.2, Kamrup (M), Guwahati
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta
5.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar
6.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon
7.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari
8.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat
9.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
10.	Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon
11.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh
12.	Shri Joydev Koch, Chief Judicial Magistrate, Barpeta

13.	Smti Gitali Rabha, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
14.	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat
15.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri
16.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari
17.	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon
18.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
19.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
20.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
21.	Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
22.	Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati
23.	Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
24.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat

The Judgements should reach the undersigned on or before 26-06-2020

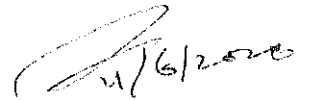
By order,


(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 11-06-2020 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati